

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH  
AT AMARAVATI**

SUB: Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2019 - Further Notification was issued for filling up of 7 future vacancies in the cadre of District Judges (Entry Level) under 65% quota for the year 2019 in addition to the 14 vacancies notified earlier - Non-availability of the eligible Senior Civil Judges, except those 21 Senior Civil Judges whose names were already published for filling up of 14 vacancies in the cadre of District and Sessions Judges (Entry Level) under 65% quota on 10.07.2019 - Names of those 21 Senior Civil Judges will also be considered for the future 7 vacancies of District Judge Judges (Entry Level) under 65% quota for the year 2019 - Regarding.

- READ: 1. Order dated 04.01.2007 in Civil Appeal No.1867/2006 and order dated 14.07.2009 in I.A.No.63 of 2009 of Hon'ble Supreme Court of India.
2. High Court's Notification No.440-B.Spl., dated 17.06.2019.
  3. High Court's Proceedings Roc.No.598/2019-B.Spl., dated 10.07.2019.
  4. High Court's Letter Roc.No.498/2019-B.Spl., dated 10.07.2019.
  5. High Court's Notification No.481-B.Spl., dated 16.07.2019.


**ORDER ROC.NO.498/2019-B.SPL., DATED:23.07.2019**

**The High Court made the following Order:-**

The High Court, vide Notification 2<sup>nd</sup> read above, notified 14 vacancies in the cadre of District and Sessions Judges (Entry Level) under 65% quota by promotion from the cadre of Civil Judge (Senior Division) for the year 2019 and published the list of eligible 21 officers in the cadre of Civil Judges (Senior Division), who have put in not less than 5 years of qualifying service as per amended 3<sup>rd</sup> proviso to Rule 4(2)(iii) of the Andhra Pradesh State Judicial Service Rules, 2007, to be considered for promotion as District Judges (Entry Level) by promotion under 65% quota for filling up of 14 vacancies notified, vide High Court's Notification 2<sup>nd</sup> read above, for the year 2019.

The High Court further Notified 7 future vacancies in the cadre of District Judges (Entry Level) to be filled under 65% quota by promotion from the cadre of Civil Judge (Senior Division), for the year 2019, in addition to the 14 vacancies notified for the year 2019, under reference 2<sup>nd</sup> cited.

In view of the non-availability of the eligible Civil Judges (Senior Division), who have completed 5 years of service, except those Civil Judges (Senior Division), whose names were already published stating that their names will be considered for filling up of 14 vacancies of District and Sessions Judges (Entry Level) under 65% quota for the year 2019, vide reference 4<sup>th</sup> cited, the names of those 21 eligible officers published under reference 4<sup>th</sup> cited, will also be considered for filling up of the future 7 vacancies of District Judges (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year 2019 notified on 16.07.2019.

  
REGISTRAR (I.T-CUM-C.P.C.) 23/7/19  
FAC REGISTRAR (VIGILANCE)